271 Resolution reunprecedenta [RAJYA SABHA] rise in the pricese of Essential 273

उडी ः अपसभापति ३ नहीं निर्ही - संबद्धां यही है कि िनोक संझा में भी उस पर कोई नहीं बोला। यह बिजनस एरवाइजरी कमेटी में बात आई थी और उस पर नहीं बोलने का निर्णय हुआ था। तो उसमें कुछ ऐस। कोई कंटोर्वासपल नहीं है। ... (व्यवसान) गी हां। हम यह चाह रहे ये कि पहने हमारे हाउस में ते लें, क्योंकि यह लॉ मिनिस्ट्री की यह उसके ऊपर रिपोर्ट थी कि उसमें फाइनांगेल मैंटर्फ आते है, इसलिए आज लोक सभा में रहन। पड़ा और ठाकुर साहब से आज लोक सभा से पास करा के अभी रिपोर्ट किया। .. (व्यवधान) हां, आप पढ़ सीजिए।.. (स्पनधान)

श्री संघ प्रिय गौतम : फाइनांगेल बिल पर तो हमारे यहां... (व्यवधान) लोक सभा मैं पहले थर्चा ही मुकी है।

THE DEPUTY CHAIRMAN : If you want to speak after 5 o'clock, for one hour, I have no objection. But we cannot take it up now because I do not want the Private Members' Business to be disturbed. After the Private Members' Business is over, we can take it up. If you want, you can speak for one hour or you can speak for two hours but the thing is that it has a very limited scope. And I would like the copies of the Bill to be circulated so that the Members can read it. And I would need the indulgence of the House to waive the rules, which is within my powers, to pass the Bill and send it back.

र्ध्वा संचप्रिय गौतम । विदाउट अमेंडमेंट पास हो जाएं ... (व्यवधान)

भी जगदीश प्रसाद भाषुर : क्योंकि नॉर्मेली पद्धति शह है कि,

The Bill should be circulated two days before.

तो इसको अगर जाप चाहते है... (व्यवधान)

THE DEPUTY CHAIRMAN : Actually what did happen was this. Again I have to speak and take your time. The thing is that in the absence of the Lok Sabha's sitting, it was an extraordinary situation created. The Bill could not be passed in the Lok Sabha in time, to be brought over here to be passed in a proper manner, in the proper time. That is the reason. And the Lok Sabha sat only today, and Mr. Thakur has got it cleared there, and he brought it, and we have to get it done. Sometimes there are things which are beyond our power. If somebody dies, we cannot help it. The Lok Sabha had to adjourn. That is the thing.

अब सब बात ओवर ही गई। थी जनेश देसाई जी, अब आप रेज्जोस्यू शन पर बोलिए ।

Commodities

RESOLUTION REGARDING: UNPRE-CEDENTED RISE IN THE PRICES OF ESSENTIAL COMMODITIES AS A RESULT OF HIKE IN ADMINISTERED PRICES—Contd.

SHRI JAGESH DESAI (Maharashtra) : Madam Deputy Chairperson, rise in prices is the concern of everyone of us. Prices are going up. The inflation rate is going up. It was about 6 per cent some five months before, and now it has gone up to 12.54 per cent. That is a cause for anxiety and concern. There are no two opinions about it. But, what has happened

[THE VICE-CHAIRMAN (Syed Sibtey Razi) in the Chair]

First of all, during the year 1991, the economic situation was so bad that utter chaos was there. Nobody bothered to see how we could meet the situation. Foreign exchange reserves which were about Rs. 7,000 crores had gone down to only Rs. 1,000 crores. At that time also, if I remember correctly, the inflation rate was 16.5 per cent. The growth was negative. If the production is not increasing, with increase in the money supply, the prices are bound to go up. And the result of that chaos is a factor why the prices are going up now. The industrial production was negative. The capital goods production was only up by one per cent. Nobody bothered to see that production of mass consumption goods was given encouragement. And that was done in those days when I think, the situation would not have been as bad as now. The Government had taken several actions. It tried to have a new policy, liberalisation policy, by which red-tapism could be put an end to. Wherever licences were not required, controls were not required, the Government abolished them. As a result, the growth of industrial production, which was negative, has picked up to some extent. If I remember correctly, for the month of December 1993, the growth of industrial production is 6.3 per cent. We should have much more. In the early 90s, the rate of industrial growth was over eight per cent. From the period when the Janata Dal formed the Government, from that time onwards, the situation worsened and it has come to this extent that people are now facing difficulties. We have to take such steps by which production would go up. One of the reasons why the industrial production is less is that we are not able to give power. At present, many industries are working at sixty per cent capacity. If they work at sixty per cent capacity, the cost of production will go up and by that, the prices will also go up. So, the present Government has taken a very, very right step which I have been advocating this House. There are some

273 Resolution re. unprecedented [22nd APRIL, 1994] In the prices of Essential 274 rise

areas where you should not see whether it is public sector or private sector. Power is one of those areas. *It* we can get power from foreign investment, there is nothing wrong. And, I am a person who has always advocated and championed the cause of the public sector. But I do feel very honestly that to see that the public sector does not die, it should be given power for production. I have visited the Vizag Steel Plant, It was at the stage of operation at that time. The Andhra Government at that time had given an assurance that they would supply them with power. When as a member of the Committee and convenor of public sector undertakings I visited there, I said, "How are you going to commission it ?" The reply was that the Andhra Government at that time had said that they would supply power. But they did not supply power. So, they had asked the Central Government to give permission for captive power. Ultimately, our Government, the Congress Government at that time, gave power. Now it is functioning. When Morarji was the Finance Minister, I was a Member of one of the Committees of Parliament. I told him, "Sir, if you have no funds, do not establish new industries." I gave a frank opinion. I said, "Whatever finances are available should be given to the power sector" I was very happy and surprised when, after some time, I found that Rs. 5,000 crores were given to the power sector. I feel that the root-cause for the rising prices is that production is not going up and production is not going up because we are not able to supply power.

As such, I earnestly request the Members of this House to support such power plants whether they are in public sector, whether they are in private sector or whether they are undertaken by the multinationals. I have no objection to that. There is another area and that is petroleum. Every year, we are seeing that the production of crude in our country is going down and the result is that we have to import oil for which we require foreign exchange. In order to earn foreign exchange, we have to see that our export increases. How can it be increased ? It can be increase if our products are able to compete in the world market. As such, we have to see how we can achieve this objective of getting foreign exchange. When there was some difficulty regarding cotton, we were exporting cotton because we wanted our farmers to get good price. But when we found that the price of cotton was going down, we stopped the export. Similarly, at present, the sugar production is less this year. The Minister of Agriculture is sitting here. I have just gone through the report of the Finance Ministry and found that there are several areas 18-8 RSS/ND/95

Commodities

where the production has gone down and sugar is one of them and if necessary, we have to import sugar. We have to check the prices. As such, wherever possible, we should try to increase our exports and from mat earning, from that foreign exchange so earned, should be able to import and see that the prices are kept under control.

The third point is about black money. Black money is a powerful weapon in the hands of these people who have got the money power. create I don't With the help of this power, they artificial shortages. Mr. Minister, artificial demand will determine the market price. I don't agree with that at all. As a Minister of Civil Supplies in the State Government, I had with the help of black money, they resort to hoarding and the supply is resort to hoarding and the supply is curtailed. If you say that supply and demand will determine the price, I don't accept that theory as I myself had seen it as a Minister. As such, the effort of the Government should be to dehoard but not on Government should be to dehoard but not on the pattern of the State Government of Himachal Pradesh. I do not want to blame any party. There was a question in this House regarding carrying out of raids by the different State Governments. How many raids have been carried out by the different State Governments? I was happy to note that the State Governments of West Bengal and Maharashtra had done very well and seized a sizeable quantity of goods. But the State Goven-ment of Himachal Pradesh had conducted so many raids but not a single drop conducted so many raids but not a single drop of oil was seized there or a single gram was seized there. I am not blaming State Government of Himachal Prades the State Government of Himachal Pradesh. But what type of raids were conducted ? Was it for getting Haftas by those people who are in the Civil Supplies Department? What has actually been done? Mr. Minister, I am happy that you have issued instructions to the Governments to take strict action State against hoarders. I recollect my experience as a Civil Supplies Minister. own one time, there was a shortage of oil in Maharashtra and we had to take oil from Gujarat. I called a meeting of different associations to find out ways to solve that problem. Oil was coming from Gujarat. I said to them : "Don't think of making money for all the twelve months. sometimes, there are situations when we have to serve the society". It was Diwali time have to serve the society". It was Diwali time and during this time, generally the prices go up. I said.: "For three months, you co-operate with me. I don't say that you incur losses during these three months". At that time whatever profit one used to earn, 50 per cent was the tax on that profit I said r "Fifty per cent of the tax you are going

to give to. the Central Government". Whatever profit you earn, at that time, 50 per cent was the. tax. So, 50 per cent tax the Central Government is itself sharing now because you would not take prifit and the Central Government would not get it.

3.00 P.M.

I told you very frankly that I am a Gujarati and all your traders are Gujaratis. I was a Gujarati Minister in Maharashtra and all the oil merchants were Gujaratis and we had adopted Maharashtra as our own State. So it was our responsibility because oil comes from Gujarat, from Gujarati to Gujarati. And you see this oil was being distributed at a particular rate. I told them, "Don't incur particular rate. I told them, 'Don't incur losses. Charge your expenses, interest, but on 'no-loss-no-profit' basis for three months. Please co-operate with me". I was happy that they behaved well. Similarly, as regards the items of daily consumption, mass consumption, I called different associations, both wholesele and trade and caid "You live both wholesale and trade, and said, "You live and let others live. I don't want that you should starve. You make a reasonable prifit, I have no objection to it, but I don't want you to be profiteering. That I will not accept and I will not allow till I am the Minister". We held discussions and decided that for such and such items of retail trade the margin should be three per cent or four per cent or even five per cent and for items of wholesale trade it should be one per cent. I am happy to say that they co operated. I told them, "If the margin is more, then I have to fix the prices". If they had kept a higher margin, then I would have fixed the price. But I knew that if I had fixed the prices, then who was going to bring these items to Maharashtra ? I knew we would have to import pulses from Rajasthan because pulses were more in Rajasthan. I did not want to starve the people. I wanted that the people should get the items of daily consumption at reasonable prices. But it happened that there were some black sheep also in trade and we had taken care of them. And my experience is, when edible oil was coming to Gujarat, I said to the Oil Exchange of Bombay. "All oil is to be pooled by you and through your retail outlets it has to be sold at Rs. 6.50". I remember correctly, at that time the cost was Rs. 6 and the expenses were fifty paise. I asked them to charge Rs. 6.50 and they agreed to it. But there were some black sheen in the trade and they diverted that oil. They did not send oil to the Exchange. There are still some honest officers in the country. I had posted one of my most honest officers there to note down the tanker number, quantity, despatcher and to whom it was despatched. And in the evening when I noticed that three tankers

in the prices, of Essential.. 27.6 Commodities

were missing, I found out the names of the persons and I took a very, very drastic action and booked those persons under MISA. because at that time MISA was there. And the wholesale traders behaved very well then. Similarly, that kind of fear has to be generated amongst those who have black money. Even the Finance Minister told us only yesterday how things can improve. All our gains from liberlisation will be melted if the big industrialists are not 'going to pay the taxes. And this is going to happen. I remember correctly that when I read the Report of the Finance Ministry for the year 1992-93, Rs. 5,000 crores were evaded by ten big industrialists. Mr. Rameshwar Thakur must be knowing it because he was the Minister at that time. I raised the issue in the House also. Such persons have to be taught a lesson. If the laws are to be amended, let them be amended. But if the black money is going to be pumped for hoarding foodstuffs, foodgrains and other items of daily consumption, then the prices will go on rising like this. I an very happy that we have got such a good Minister, Mr. Antony. Everybody speaks high about him. Why? Because everybody knows that he wants to do something and he is doing. But then, something else always comes up. I was in Maharashtra. I do not want to blame Mr. Jakhar also. But whatever actions are taken by the Government for increasing, what you call, the support price and the issue price of food-grains, the Chief Minister is the target number one. So, farmers must be paid good prices. At the same time, more subsidies should be given to the Public Distribution System. We have to do it. It is the vulnerable section of the society, these things from the ration shows who have to buy these things from the ration shops. We don't buy it. Those people who are below the poverty line or those people who cannot afford to buy it from the open market, have to go to the ration shops. Today only I was discussing about it with Mr. Balram Jakhar during the burdh burn Today there was uncounted. lunch hour. Today there was one question on this aspect. I am happy on one aspect. I request Mr. Jakhar to coi.sider it. Sir, my native place is on the Rajasthan-Gujarat border. The people is on the Rajasthan-Gujarat border. The people of Banswada districts of Rajasthan consume maize, not wheat. But we are supplying them wheat. They take it from the ration shops and sell it at higher prices. Why don't you give them maize? Mr. Jakhar, if you remember, earlier also I raised this issue in the House. I want that our Food Ministry should procure more coarse grains because it is for the yulnerable section of the society. I have gone vulnerable section of the society. I have gone through Q. No. 369 which is there in today's list. According to the answer, the procurement Drice of coarse srains like Jowar, bajra and ragi is Rs. 260 per quintal. It means you buying it for the Food are

277 Resolution re unprecedented '[22nd APRIL, 1994] in the prices of Essential 278 rise

Corporation of India at this price. This is the Corporation of India at this price. This is the support price which you have announced. The price of maize is Rs. 265 per quintal. The public Distribution System is selling the coarse grains at Rs. 199 per quintal. It means the net loss is Rs. 70 plus the expenses of the Food Corporation of India. This type of a subsidy has to be given to people who cannot buy it from the open market L am very happy buy it from the open market. I am very happy. I compliment the Minister because the issue price of coarse grains is much less than the procured price. It is less by Rs. 70. This is how we have to work. This is how we have to see that the poorest among the poor get their food, at least, twice a day, if possible, or at food, at least, twice a day, if possible, or at least, once a day. At the same time, I also discussed with Mr. J::khai about the prices of rice and wheat. You are giving fine rise at Rs. 617 per quintal. You are buying fine paddy at Rs. 330 per quintal. If I remember correctly, from 100 kg. of paddy you can have 66 to 70 kg. rice. Mr. Minister, you have to do this exercise. If 66 kg. of rice comes out of 100 kg. of paddy, then the cost of rice cannot be more than Rs. 475 per quintal. If we include the expenses, it cannot cost more than Rs. 525 or Rs. 550 per quintal. Ik we are selling it at Rs. 650 per quintal. I know that you have to make 650 per quintal. I know that you have to make profit from the super fine rice. I agree with that. The super fine rice is consumed by people like Jagesh Desai and Mr. Hanumanthappa, not by the common man. That profit has to be given by way of subsidised prices for the coarse grains. But I do feel that this needs to be revised. We have to find put what reasonable price is. I was in Maha-rashtra. I must be frank. I went to the Vidhan Sabha. I had discuss'ons with a few MLAs. I was discussing GATT and other proposals. I was giving them my views. But the farmers say:

> 20 रुपये बढाये अनाज के दामों में, चावल में, गेहं में और खासतौर से जो छोटे काश्तकार हैं, जो मार्जीनल फार्मसे है, छोटे फार्म लेबर्स है वे तो सिर्फ तीन महीने में जो वे मेहनत से माल पैदा करते हैं, वह सब खत्म कर देते हैं। कई को तो माल को बेचना पडता है क्योंकि उनको अपने इस्तेमाल की चीजे लानी पड़ती हैं। वे सोग ऐसा कहते है। उनको फिर बाजार से लेना पडेगा।

The small farmers are very much agitated. I personally feel that even if we have to sell at a loss or give more subsidies to the Public Distribution System, we must go ahead with it, know that subsidy has been increased. In 1991-92, it was to the tune of Rs. 2,850 crores. This has been increased to' Rs. 5537 crores. There is a 100 per cent increase. But even then tax die

Commodities

rich people. Collect arrears of income-tax. Black money should be done away with. Only then will we be able to help the poor people. Another point that I would like to make is with regard to profiteering. There should be some mechanism by which we can check profiteering. Under the Essential Commodities Act, profiteering? What is the definition of How are you going to find out whether a trader is profiteering 7 My friends from the BJP can help us. They are in a better position to influence the traders because the traders support the BJP. I don't say that all traders are bad. But it has Dsen my experience. They like to make money at any cost. They don't care for the poor. We have traders' associations. Call them. Call the retailers, the wholesalers and even the industrialists. Discuss with them and fix the margin of profit which is agreeable to all parties. all parties. I don't want you to fix it Statutorily because I Know this will lead to corruption. Let es experiment with this. had experimented it and I was successful. had told them that if I were to fail, I would impose it statutorily and then they would get harassed. So discuss with them and the reasonable margin of profit at the wholesale as well as the retail level. Something like 10 to 15 items of mass consumption should be covered under this. The association itself be covered under this. The association fiself should be asked to monitor it. Whenever they receive complaint, they should look into it. If they do not redress the grievances, harsh action should be taken against them. Once you for the margin of profit, profiteering will automatically stop. Everybody likes to call the goods as coop as page page 16 they automatically stop. Everybody likes to sell the goods as soon as possible. If they store it or hoard it, they will have to incur storage charges and interest charges also. Hence, once the margin of profit is fixed, the consumers will stand to gain and the traders consumers will stand to gain and the traders will not be harassed by the Government officials. If J remember correctly, the Gujarat Government had fixed the price of pulses. At that time we had to attend a meeting called by the Civil Supplies Minister. Babuji was the Minister of Agriculture at that I had a talk with my counterpart in the at Government. "It is arbitrarily fixed The Gujarat Minister said. "I have time. Gujarat Government. "It is arbitrarily fixed ?" The Gujarat Minister said. "I have controlled the prices of pulses". I said, "You will starve the people of Gujarat. Who will bring pulses from Rajasthan, if your prices are less than what is obtainable in Rajasthan?" Then, he asked, "What have you done ?" I said, "I have done this. I have raised the margin of profit and not the prices Then by persuasion, by cajolery and by slick also, he tried and he was successful. So. I want the Minister to fake • the business people into-confidence.- Everyr body is not bad; But if theg don't be-h?re properly, then, you have to,, take action. As regards price rise, even

279 Resolution re. unprecedented [RAJYA SABHA] rise

wife tells me that there is a big difference between the pace she pays today and that sue paid ten days back. Sometimes, i myself go to the market to see what is happening. Everybody feels the pinch of rising prices. Inflation does exist. Now, the Huro-issue bonds and equities which are given to those companies are for development purposes. But what is being found today V purposes. When they take a loan at a high rate of interest, it is only for payment of interest that the money is utilised and there is hardly any resources left for the expansion of industries. I am happy that the Finance Minister is looking into this aspect I am sure Finance that he would take necessary action to see to that such bonds are allowed on con-tion that they are used for development works. Otherwise, they should not be allowed. The industries should be expanded. 1 The industries should be expanded. I am of the firm opinion that IF you don't have resources, then, don't go in for new industries in the public sector. This I am saying even though I am a champion of the public sector undertakings. I do feel that if the Government cannot give Budgetary support to the public sector units, give support to the existing public sector undertakings. Actually, when I talk about public sector undertakings, I should make a mention about one other aspect; that is, at the time when the project was prepared, so many number of people were estimated to be required for that much amount of work but now it has become twice what was estimated at that time. For this, I find fault with all of us including myself because constinue with us, including myself, because sometimes we us, including myself, because sometimes we also say that we should employ this person and that person, which, in turn, results in overemployment. How are you going to tackle this problem of over-employment ? In fact, this is one of the reasons for rising prices. For instance, out of 200 people employed, only 100 people may get work and get their wages. What is the solution to this ? According to me, I feel that industries must be expanded. You make capital investment so that production that industries must be expanded. You make capital investment so that production may go up without any additional labour costs being incurred, and, ultimately, the prices can come down. This is what I have suggested earlier, on a number of occasions but, I think, the Government has still not accepted my plea. I feel that the only solution is, we have to increase the production of those industries where there is over-employment. In other words, expand the industry, diversify the products and have upgradation. It is then that we will be able to bring down the prices. Otherwise, if we allow things to go on like this, I don't think that the prices can come down. Inflation has to be checked and it has to be checked with a heavy hand. At has to be checked with a heavy hand. At the same time, the Government should also make some changes in the present policies. For

in the prices of Essential 280 Commodities

instance, we have to have liberalisation. But I find that even Government officers are travelling by private airlines. Why do you travelling by private airlines. Why do you want to starve our own airlines? If the timings are not convenient, I can understand this. But if the Government servants are allowed travel by the private airlines, our own to to travel by the private arrines, our own public sector airlines for which the people have given money, will be starved. Why should they be starved? I am happy that the Prime Minister has intervened in the matter. I am told that the Prime Minister has intervened in the matter and said that it cannot be done Public sector undertakings are there to cater to the needs of the people. Then, why has it been said that the Government servants can travel by the private airlines? Are there not while to acter to the people. public sector airlines which are able to cater to the needs? These things have to be taken up because if profit is made by a public sector because if profit is made by a public sector unit, it will go to the people and it will not go to the pockets of private persons. As such, I feel that wherever it is possible, the Government should see that there is expenditure control. I don't want to go into the mechanism of the Budget. Fiscal deficit was there during the last year. But it doubled during this year. For the last two years, there was fiscal deficit. In this regard, if the IMF and the World Bank give a correct advice, I don't think there is anything wrong in it. I am not a person who will say that if IMF has given an advice, it should not that if IMF has given an advice, it should not be accepted by us. What is wrong if we accept such an advice? If they want some conditions to be fulfilled, there is nothing wrong. In this, concern has been shown by the IMF in its report. It is very much worried about the rise in inflation in India L is very much worried about the India. It is very much worried about the fiscal and budget deficits of the Government of India. Why is it happening ? What are the reasons ? We have to find them out. So, financial discipline has to out. So, financial discipline has to be there. At the same time, revenue collections have also to go up. All those who evade taxes should be brought to book. Let me tell you here very frankly that I am not of the opinion that if the rates of tax are reduced, there would be greater compliance and more tax could be collected. I don't believe in this theory at all. I practise taxation. I know what they do. If the gross prifit was 10% during the last year, this year it may be 15%. But, if you If the gloss print was 10% during the fast year, this year it may be 15%. But, if you say that, 'All right, you increase the tax by 0.5% and we accept your return', it is not correct because only 0.5% more is shown. They are evading tax on the remaining 4.5% gross profit which they is shown. They are evading tax on the remaining 4.5% gross profit which they have made. I don't agree if you say that by reducing the tax rates, they are going to comply. This is my personal experience. But, at the same time, the rates should not be so high that they will be totally evading the payment of taxes. Law is there. It must be imple-

281 Resolution re. unprecedented [22nd APRIL, 1994] rise

mented, it should take its own course. But those who evade taxes should be punished. If Government concerned should take action because ultimately the Government has to have the resources, It only they have the resources, they can give subsidies. If the Government does not have the resources, how is the Government going to give subsidies, for the purpose of extending benefits to the poor people? The Government should tax those people who can pay the taxes. I am very sorr people who can pay the taxes. I am very sorry to say that there are certain things on which I don't agree. What is the necessity for exempting the people up to Rs. I lakh on gift tax. which is given at the time of marriage of a son or a daughter ? I don't understand this. Who can give Rs. I lakh at the time of marriages ? It is only the rich people. Why do you want to part with that money ? If you want to part with that money ? If resources are available, only then we can give subsidies. 1 feel that it is a good subject which has been brought for discussion by Mathur Ji. At the same time, let us search our hearts and give our suggestions. We have to see as to how this evil can be curbed. Prices are bound to go up if there is more money supply. Prices are bound to go up if the production level is not maintained. Prices are bound to go up if we are not going to have fresh investment in the infrastructure industries. As such, we should welcome such sets of the Government which are going to increase production, which are going to help Increase production, which are going to help increase the production of essential items. There is a decline in the industrial growth for the last five years. But, when I see the figures of this year, though it is marginal, there is a growth in the industrial sector. But what is the composition of the growth ? And here I am worriad As regards capital goods it is minus worried. As regards capital goods, it is minus. In the esse of manufactured goods, it is only one per cent. But it is 16 per cent in the case of consumer durables. For whom ? They are for better-off sections. I feel very bad about it. I cannot digest this thing. What I feel is that we should give more concessions for such industries which are producing mass consumption items, items for the masses and not for classes. The production of motor cars has gone up, as per the report of the Finance Ministry. I was just looking at it. But sugar and other items are not catching up. As such, we have to see that those goods which are for consumption must be mass given encouragement, must be given incentives by the Government. And we should produce such items. Then only the common man will be benefited. I request the Hon. Minister to look into this. I have given expression to my stray thoughts which I had. And you are having the Consumers Council also. You have taken much pains. I am also a member of that Council. And several

in the prices of Essential 282 Commodities

groups have been formed. And I hope the consumers' grievances, specially with regard to quality, prices and other things will be looked into under your leadership, by the Consumers' Council which is working for that. I am confident that under your leadership of this Ministry, with Jakharji's support and co-operation, we shall be able to meet the present difficulties, and I hope the things will improve. Thank you, Sir.

भी राधकती (मध्य प्रदेश) : उपसभाध्यक्ष महोदय, श्रीं माथर साहब ने एक ज्वलंत समस्या सदन के सामने रखी है। की मनें तेजी से बढ़ रही हैं। सरकार जितने भी बादे करती रहे कि हम नियंत्रण में रखेंगे, धाटे का बजट कम कर रहे हैं उस पर नियंत्रण कर रहे है लेकिन इसके बावजूद भी नियंत्रण करने में वह पूरी तरह से असफल रही है। पिछली बार घाटा जो बजट में था वह घाटा 4311 करोड़ का था । यह बढ़कर 9060 करोड़ हो गया है-- दुगने से भी ज्यादा। इस वार भी बजट में 6 हजार करोड़ रुपये का घाटा पता नहीं बड़कर कितना हो आयेगा। इससे भी खराब बात यह है कि जो फिसफल डिफिसिट है इसके आं के हे तो और भी चौकाने वाले हैं। जून 1993 में फिसकल डिफिसिट 19,694 करोड़ रुपये का या जो जुन 1992 के मुकाबले में 62 प्रतिशत अधिक था। इससे भी अन्ति भाष देखें, जुन 1993 के बाद अगस्त 1993 यानी सिर्फ दो महीने बाद बही फिसकल हिफिसिट जाकर 28,978 करोड़ रुपये का हो गया। यह सरकार क्या कर रही है। नियंत्रण लाने की बात करती है। बड़ी रोजी पिक्चर्स दिखाती है और नतीजा ठीक विपरीत हो रहा है। यह महंगाई जो है इसलिए नहीं है कि वस्तुओं का उत्पादन कम हो रहा है। इसमें मानव निर्मित भाग अधिक है। पिछली बार संसद सज के पूर्व ही में खाने पकाने की गैसे के, चावल, गेहूं, शक्कर, पेट्रोल और डीअल के दाम बढाये गये। खाना पकाने की गैस में 13 परसेंट की बढ़ोल्तरी की गयी, चावल और रेहूं में 23 से 25 फीसदी, शक्कर में 9 फीसदी, पेट्रोल और डीजल में 10 से 14 प्रतिशत की बढ़ोस्तरी हुई। अगर उन वस्तुओं के दाम बढे जिनसे आम लोग प्रभावित नहीं होते हैं तो ज्यादा कठिनाई की बास नहीं है लेकिन उपसभाष्यक्ष जी, बड़े दूख को बात है कि जरूरत की चीजों के दाम ज्यादा तेजी से बढ़ रहे है।

आम वस्तुओं के दाम जो बढ़े है एक सर्वे के अनुसार यह 40.4 प्रतिशत बढ़े हैं। आम व्यक्ति परेशान है। एक तरफ बेरोजगारी है, हिन्दुस्तान में आधे से अधिक सोन गरीबी की रेखा के नीचे का जीवम बिता रहे हैं। दोनों जून ग्रीखन जुटाने के लिए उनको कठिनाई है। कर में जो परिवार के सदस्य हैं उनके लिए रोबगार

283 Resolution re. unprecedented [RAJYA SABHA] rise

नहीं है। जो रोजगार मिला है वह भी पूरा नहीं है। बह अपयोप्त है, अधूरा है और ऐसी परिस्थिति में महंगाई की दोहरी मार पड़ रही है। अभी आज ही एक प्रक्र के उत्तर में माननीय मंत्री महोदय ने बताया कि 185 स्टील कारखानों में से 85 मिनी स्टील कारखाने बंद हो थए। 18 हजार मजदूर बेरोजगार हो गए। यह केवल एक स्टील के भामले भें है। टेक्सटाइल के कारखाने बंद हो रहे है। अन्य चीकों के कारखाने बंद हो रहे है। अभी तो मल्टी नेशनल्ज के आने की शुरुआत माझ हुई है और शुरुआत माल में ही यदि यह हालत है तो आगे चल कर जव यह गैट समझौत। लागू हो जाएगा, भल्तो नेक्सनल्ज इस देश के अन्दर छा जायेंगे, बाहः से आ तत बढ़ जाएगी, तब इस देश की हालत क्या होगी, जूल्यों भी हालः क्या होगी और गरीब आदर्मा का जीमा कैसे संसव हो पाएगा, इस बात पर विचार किया जल्ता चाहिए । आम आदमी बडी मुफ्लिल से वेहूं या चावल क्षमर इकट्ठा कर लेता है रोटी बनाने के लिए या चावल पका कर खाने के लिए तो पहलने का साधन उसके पास उपलब्ध नहीं है। कुकिंग गय के दाम बढ़ गए। कुकिंग औस छोड़ दो तो अलाने की ल*ा*ड़ी मिलतो नहीं है। गांव तक में गही मिल रही है। केवल जंगल के क्षेत्र को छोड़ देंछिए तो गांवों में, कसबों में जलाने की लकड़ी के दाम तेजो से थड़े है। तो यह स्थिति आज गरीब आदमी की हो गई है। थोक मुल्य सूचकांक 27-3-93 की 233.1 था, यही बोक मूल्य सूचकांक बढ़कर 27-3-94 को 254.9 प्रतिशत हो गया। एक वर्ष को अवधि में लगभग 2। की बढ़ोत्तरी हुई है जो कि 10.21 परसेंट अता है। यह तो मोल मूल्य सूचकांक की हालत है। लेकिन फुटकर वस्तुओं पर इसका असर ब्रीर ज्यादा पड़ता है और जीवन की आवश्यक वस्तुओं पर तो और मी अधिक पड़ रहा है। जल कूछ भाव है और अज लेने काते है तो भाव में परिवर्तन मिलता है। तेल महुंगा हो रहा है, शनअर महंगी हो रही है, डालडा नहीं मिल रहा है और महंगा है। जो शेज लगने वाली चीजें है उनके दाम इस प्रकार से बढ़ रहे है कि जिसको देख कर गरीब आदमी परेशान है। उसकी आमदनी में वृद्धि नहीं हो रही है। मजदूरी में बढ़ोत्तरी नहीं हो रही है। मजदूरी के अवसर उसको उपलब्ध नहीं हो रहे है और उसके बाद यह महंगाई जिस केंद्र से उसको रौंद रही है यह एक चौंकाने करली बात है, उपसंगाध्यक्ष जी, और जासन इस पर चिंता बिल्कुल नहीं कर रहा है। मनमोहन सिंह जी इस सदन में आयेंगे और एक गूलाबी चिन्न प्रस्तुत अरेंगे कि हमारे फॉरेन एक्सचेंज रिजर्द बढ़ गए। बार-बार इस बात को दोहराते रहते हे । यह फॉरेन एक्सचेंज रिजर्य बढ़ने से गरीब आदमी

in the prices of Essential 284 Commodities

के पेट की भूख की आग नहीं बुझेगी । यह फाँरेन एक्सचेंज रिजावे कैसे बढ़ रहे है ? आपने कोई व्यापार में वृद्धि की हो, आपने कोई निर्यात में वृद्धि को हो, आयात कम हुए हों और उसके कारण अगर फॉरेन एक्सचेंज रिजर्व बढ़ रहे होते तो यह बड़ी खुशी की बात होती लेकिन कर्जाले लेकर हम रिजर्व बढ़ा रहे है । जगह-जगह से भीख मांग कर, कर्जाइकट्ठाकरके और गुप्त रूप से गैट पर हस्ताक्षर कर देंगे, इसका समझोला करके कर्जाइकट्ठाकिया है और इसलिए यह ग्रंट सनझौताहुआ हैं। यह मखबूरी यौं। पूरादेश विरोध कर रहा है, हिन्दुस्तान की हर राज-गोतिक पार्टी विरोध कर रही है, लेकिन कांग्रेस सरकार में बैठे हुए नेता, इनके मंत्री पहले से ही सौधा कर चुके थे, पहले से ही वायदा कर चुके थे, पहले से ही स्वीः कृति दे चुके थे और इसलिए उनकी हस्साक्षर करने की मजबूरी थीं। मैं पिछले दिन अपने एक मिल के पास गया। उसकी दवाई की दुवान है। ऐसे ही चर्चाचल पड़ी। तो उसने मुझे जे। बात बतायी वह और भी सौकानें वाली बात है । उसने कहा कि दवाओं के संबंध में तो अपको एक नमुना इता सकता हूं कि किस प्रकार से मल्टी-नेशनल कंपनियां उसे प्रभावित कर रही है। उसने सन् 1993 का एक पैकिट दिखाया जिसमें कि सौ गालियां आती है और उसकी कीमत 1993 में 80 रुपए थीं। उसी पैकिट में उसी कंपनी की उम्री किस्म की गोलियां सी के बजाय 20 रह गयीं और कीमत वही 80 रुपए रही अर्थात् कीमत में पांच सौ गुनः बढ़ोतरी हो गयी । इसे फुटकर दबाइयों की दुकान पर बैठकर और उसके दोनों लेबल मिलाकर देखा जा सकता है। महोदय, यह दवा की हालत है और उस दुकानदार को अंदेशा था 🕸 मर्ल्टा-नेखनल जिस रोजी से इस देश में बढ़ रहे है, अगर उसी तेजी से यह दर बढ़ती रही तो दवाओं की कीमतों में अनाप-सनाप बढ़ोतरी होगी जिससे कि गरीब अःदमी को अपना इलाज कराने में बड़ी कठिनाई महसूस होगी और कई बरीब व्यक्ति बगैर दवा और बगैर इलाज के मौत के मुंह में चले जाएंगे। यह दवाइयों की स्थिति होनेवाली है।

उपतभाष्यक्ष महोदय, उत्पादन अच्छा हुआ है, गेंहू अच्छा पैदा हुआ है, चायल अच्छा पैदा हुआ है, लेकिन इस सब के बावजूद न गेंहू सस्ते मूल्य पर उपलब्ध है और न चावल सस्ती दर पर उपलब्ध है। उपाध्यक्ष महोदेया, आप जानते हैं कि किसी भी व्यक्ति के लिए न्यूनतम आवश्यकता गेंहू और चावल की होती है, लेकिन वह भी सस्ती दर पर उपलब्ध नहीं है।

285 *Resolution re. unprecedented* [22nd APRIL, 1994] *in the prices of Essential,* 286 *rise. Commodites*

आज आप किसी छोटे कस्वे में चले आएं और अगर अग्र 500 रुपए माहवार पर काम करने के लिए आमंत्रण दें तो यदि उस करने में 50 हजार की जनसंख्या है तो 2, 5, 10 नहीं बल्कि 5 हजार पड़े-लिखे लड़के और लड़कियां तैयार हो जाएंगे और उनमें केवल मैट्रिक पास ही नहीं होंगे, उसमें केंकुएट होंगे, पोस्ट-ग्रेजुएट होंगे और एस० एल० बी० पास व्यक्ति होंगे। आज पांच सौ रूपयों में काम करने के लिए लंबी-लंबी कतारें छोटे-छोटे कस्वों में लग रही हैं । यह बेरोजगारी की हालत है। दूसरी ओर रुपए की कीमत जिस तरह से घट रही है, उसमें 500 रुपयों का क्या महत्व होता है. यह जाप और हम समझ सकते हैं। एक अमीर आदर्मा के लिए तो 500 रुपये पांच मिनिट में खर्च करने की चींज हो सकती है, लेकिन उसीके लिए गरीक आदमी पूरे महीनाभर खर्च का निर्वाह करने की इच्छा रखता है। वह पांच सौ रुपए में मई।नाभर नौकरी करने के लिए तैयार है, लेकिन नौकरी उपलब्ध नहीं है ।

उपसभाध्यक्ष महोदय, कंट्रोल की दुकानों पर जो माल बिकता हैं, उसके दाम बढ़े है। महोदय, आज कंट्रोल की दुकानों पर माल खरीदने कौन जाता है ? क्या हमारे वित्त मंत्री डा॰ मनमोहन सिंह आते हैं ? क्या प्रधान मंदी श्री नरसिंह राव के लिए माल कंट्रोल की दुशान से खरीदा जाता है ? महोदय, कंट्रोल की दुकानों से जो चावल, गेंहूं, शकरूर और तेल मिलना है, उसको खरीदने के लिए हिंदुस्तान का गरीब आदमी पहुंचता है और देश के गरीब व्यक्ति को जो चीजें बहां मिल रहीं थीं, रातों-रात उनके दाम मी बढ़ गए हैं। सरकार द्वारा दामों में बढोत्तरी के कारण से जो 7 प्रतिशत थोक मुल्य सूच हाक था, बह ओव-रनाइट 13 प्रतिज्ञत हो गया है। सरकार यह कहकर बच नहीं सकती कि कीमतें अपने आप बढ़ रही हैं। सरकार खद कीमते बढाने के लिए सबसे ज्यादा जिम्मेदार है। आर-बार यह कहने के बाद कि हम मुद्रास्कीति पर नियंत्रण रखेंगे, हर बजट मैं ढोल पंटा जाता है और डेफेसिट बजट के आंकड़े कम बताए जाते हैं, लेकिन उस सबर्का जो अंतिम परिणति होती है, वह हमारे और आपके सामने है। आज अखवार रंगे हुए पड़े है कि मुद्रास्फीति सरकार के नियंत्रण मैं नहीं है, कीमतें सरकार के नियंत्रण में नहीं हैं। सारे अखबार इस बात को लिख रहे हैं, छाप रहे हैं और इसके बाद भें बड़े दुर्भाग्य की बात हैं कि सरकार में बैठे हुए जनता के चुने हुए नुमाइंदे, अरा भी चिंता नहीं कर रहे हैं कि हिंदुस्तान के वह लोग जोकि देश की आधी जनसंख्या है और जो गरीबी की रेखा से नीचे का जीवन बित। रहे हैं.... वह भीवन कसे खल्। एंगे इस महुंगाई के खलते ? इस पर आपको चिल्सा नहीं है। स्पिति यह हो रही है कि हिन्दुस्तान में आज करोड़ों लोग एसे है, जो अपने परिवार को, अपने बच्चों को दोनों टाइम भरपेट खाना भी नहीं खिला पा रहे हैं। पूरा कपड़ा देने की वास तो बहुत दूर की हो गई, अच्छा खाना खिलाने का तो सोच ही नहीं सकते, दूध और ची की तो कल्पना ही नहीं कर सकते, रुखा-सूखा दोनों टाइम का भरपेट भोजन मी नहीं करा सकते, ऐसे लोगों की संख्या आज हिन्दुस्तान में 50 करोड़ के लगभग हैं।

महोदय, महंगाई का क्या असर उन लोगों पर हो रहा है ? आप चले जाइए रेहातों मैं या कभी चले जाइए कस्बों की उन गरीब बस्तियों में, तो आपको इसका अनमान लग सकता है । अभी कल ही मैं अपने क्षेत्र से अध्या हैं यहां महिलाओं के साथ एक बैठक थी। सारी महिलाएं यही मांग कर रही थी कि हमको कोई ऐसा रास्ता बताइए जिससे हम दो-चार सो रुपए अपने घर की माहवार वामदनी बढ़ा सके । अपने घर का सारा कामकाज करने के बाद भी मध्यम श्रेणी की महिलाएं, गरीब वर्ग की महिलाएं इस बात के लिए आतुर है, ब्याकूल है कि किसी भी प्रकार से अपने परिवार की दो-तीन-चार सो रुपए माह की आमवानी बढ़ाई जाए । काम भले ही आप उनसे चार-छह घंटेका ले ले.जिए, पापड़ बनवा लीजिए, बड़ी बनवा लीजिए, हवकरघा पर लगा लीजिए, खादी बुनवा लीजिए, कोई काम करवा लं.जिए, लेकिन तीन-चार सो रूपए माह बामदनी में वृद्धि परिवार की हो जाए, इसके लिए वह तरस रही हैं। क्याबताएं उनकी ? कैसे आक्वासन दिया आए ? कौन-सा शस्ता बताया जाए ? माननीय मंत्री जी से मैं पूछना चाहता हूँ, उन गरीब महिलाओं के लिए, जो वह भांग कर रही है, उसके लिए उनके पास क्या अवाब है ?

यह स्थिति आज देश में निर्मित है और क्या यह दुर्मास्य की बात नहीं है कि जीवन की सबसे ज्याक्ष उपयोगी आवस्थक वस्तुओं के दाम रोज ही बढ़ाए आ रहे हैं। ऐसी कींजों के दाम, जिसके बगैर जीवन जा रहे हैं। ऐसी कींजों के दाम, जिसके बगैर जीवन चल नहीं सकता, उनके दाम बढ़ रहे हैं। दामों की वृद्धि पर रोक लगाना जरूरी है। उसके बगैर लोग मुलस रहे हैं, भख को ज्वाला में लोग मुलस रहे हैं। इसलिए सरकार से मेरा आग्रह है कि सरकार अपनी नीतियां ठीक करें, योथी घोषणाएं बंद करें, रोजगार के अवसर उपलब्ध कराए, जीवन के उपयोग की आवस्थक वस्तुएं सस्ते मूख्य पर उपलब्ध कराए। यह हिन्दुस्तान की आज की महत्ती आवस्थकता है और इस पर जोर देने के लिए मैं यहां पर खड़ा हुआ

था। इसी के साथ, माथुर साहब का जो संकल्प है, उसका पुरजोर समर्थन करते हुए मैं सरकार से पुरजोर मांग करता हूँ कि सरकार हिन्दुस्तान मे रहने वाले गरीब व्यक्ति के बारे में विचार करें और इस सहंगाई पर किसी भी प्रकार से नियंत्रण करें। यहीं मेरा धनरोध है। धन्यवाद।

THE VICE-CHAIRMAN (SYED S1B-TEY RAZI): Shri Surinder Kumar Singla.

SHRI M. A. BABY : Sir, my friend, Mr. Basu. has to catch a flight I understand that Mr. Singla would also co-operate. So, he may kindly be accommodated. It is his maiden speech.

THE VICE-CHAIRMAN (SYED SIB-TEY RAZI): Okay. Shri Nilotpal Basu.

SHRI NILOTPAL BASU (West Bengal) : Mr. Vice-Chairman, Sir, while supporting the Resolution moved by Mathur Saheb, I would like to make a few points. To start with, nowadays it has become a fashion, here and outside, to quote the figures of inflation to point out that the price situation is well under control. But the fact is, what we are experiencing on an everyday basis, that inflation is a very poor indicator of the actual price situation in the sense that it is a measure of the increase in prices over a period of one year, as compared to the price situation in the previous year. So, when inflation comes down, an impression is sought to be given by the Government that the price situation is coming down, but it is not so. Therefore, as far as the price situation is concerned, we feel that presentation of the wholesale price index would be much more relevant for giving the true picture so far as the prices are concerned.

The point is that the present situation that we are passing through or the galloping prices that we see in the market, is not a normal one or a traditional one. In our country we have been having the price-rise for a long time, but today the situation is qualitatively different from that in the past. In the past we had the prices rising essentially because of excess money supply due to budgetary deficit, but today the prices are rising not only because of the budgetary deficit but also because over and above the budgetary deficit, we have excess money supply on account of the new policies initiated by the Government.

To start with, I would like to know what is happening to the foreign exchange reserves. What we are finding is that while our foreign exchange reserves are going up by leaps and bounds, for which the Government takes credit day in and day out, that is not being reflected in the economy in terms of a corresponding rise in production. The Government i fcelf has conceded and the Finance Minister himself has conceded that there has been no corresponding rise in production whereas there has been

in the prices of Essential 288 Commodities

a very big quantum jump as far as the foreign exchange reserves are concerned. If you convert \$6 billion into Indian rupees, it is Rs. 19,000 crores. So, there is this amount of Rs. 19,000 crores plus Rs. 6,000 crores of uncovered budget deficit. We have almost Rs. 25,000 crores of excess money supply in the economy. It is not being translated into productive activities of the economy. What is the result of this?

We are seeing that we have excess money which is chasing too few goods which are there in the economy. As a result, we have the soaring prices, and now even the figure of inflation has started going out of control. For the ninth consecutive week we have been seeing that the inflation figures are also going up and that the inflation has already crossed the double-digit figure.

So, what can we do at this point of time? We are seeing that this excess money that is there, the excess foreign exchange reserve that is there, is being allowed to be used by traders for imports. At a certain point of time when prices go out of control, the Governmet takes certain emergency measures to allow the traders to use those foreign exchange reserves for imports. When traders are given a free hand to import, we are seeing that they are naturally interested in profits. They are not interested in the well-being of the people. They hoard this money, thereby adding to the inflationary spiral by creating an artificial crisis. Therefore, we demand that in order to bring the price situation under control, whatever import of foodgrains has to take place, has to take place through the State Trading Corporation. The hon. Minister is here. Our point is that with the kind of public distribution system we have in the country, ours being an egalitarian country, being a welfare society, and with whatever we say in our Constitution, we have to do this. Import through the traders has to stop forthwith. Without this, the situation cannot be reversed. All the imports of food-grains have to take place through the State Trading Corporation.

The third point that I would like to make is on the question of agricultural exports. Now, we have been told by the Government, by the Ministers concerned, that in the next five years, we want to export to other countries our surplus foodgrains and other agricultural products to the tune of RS. 15-20 thousand crores. What are we seeing as a result of this? Already, there has been a major spurt in the prices of agricultural products. For example, the price of hank yarn. It has increased fourfold in the last quarter, from January to April. And, naturally, we find the prices of clothing and textiles going up as a result of the increase in the prices of hank yam. The same thing is

289 Resolution re. unmprecedented [22nd APRIL, 1994] rise

there about the price of sugar. It is also being exported in big quantities. Now the Government has decided to export basmati rice. We know that ultimately there will be a cascading effect and the prices of other qualities of rice such as superfine rice, fine rice, medium rice and coarse rice are definitely going to go up which will hit the prices of other staple food-grains like wheat, Jowar and bajra.

The fourth point is about what is speci-fically mentioned in the Resolution—the administered price hike that was there for oil, petroleum products, rice, wheat and other things. Here, I would like to address one question to the Government. Every time when the Buget is presented, for the last two years, we have been listening to the statement of the Government that increasingly the Government is going to play a passive role, the role of a facilitator. So far as the price situation is concerned, they are not going to intervene directly in the market and they will allow the market forces to operate freely so that ultimately, the interplay of market forces can deter-mine the prices. On the other hand, when there is a major revenue loss due to the various exemptions that they are giving on account of excise and subsidies to liberalise the economy—loss of the revenue which could have been earned but is not being actually earned because of the economic pressures which are there as a part of the every excision of the economic because and the economic overall economic policy regime that the Government has initiated—it is beinp made up by administered prices. Crores of rupees are collected by the Government just before the Budget. I do not want to go into the details the Budget. I do not want to go into the details how by doing this they are undermining the parliamentary system Just 15 days or seven davs before Parliament sits in its Session, they are having these hikes. But the point is that when their basic philosophy, main logic economic reasoning, is that market forces will operate they are not operating. The Goy operate, they are not operating. The Gov ernment is hiking the prices through the administrative fiat, thereby collecting money to meet the revenue losses. Even then, they cannot bring down the budge-tarv deceit which is goine up. So, we are seeing that such a situation is also addma to the inflationary pressure and it is hitting the poorest people the most. The hon Minister of Civil Supplies. Consumer Affairs and Public Distribution is sitting here For the last two years we have been havine reports of starvation deaths. Where have these deaths taken place? They have not taken place in urban centres, whether it is Kalahandi in Orissa or Koranut in Orissa, whether it is Thane in Maharashtra or Amrnvati in Maharashtra, in all these places the victims were the tribals the Scheduled Castes and the Scheduled Tribes, who had to face the major burden of the price situation. They were not having two square meals a day and they were dying. People were selling their kids. This is the state of affairs in the country and it is be-

In the prices of Essential 290 Commodities

cause of the price situation that the Publw Distribution System is being undermined and sabotaged by the Government's over all economic policy measures. Everywhere, in Kalahandi in Koraput and other places, there have been reports that as a result of the collapse of the Public Distribution System the tribals have been denied the minimum subsistence that they should get and as a result of that, people are dving ilke flies. I also feel sorry for the Minister because with the kind of economic regime in which he is operating, it is basically a very difficult task, if not totally impossible. What I would like to point out is that unless the Government provide certain seed money for strengthening the Public Distribution System, for taking over the wholesale trade in thirteen or fourteen essential commodities, the Public Distribution Sys-tem in this country cannot be saved. Yesterday, the Commerce Minister replied to the debate on GATT. How can we manage that sort of money to save our Public Distribution System? But being a man from Kerala, the Minister should know how ideally the Public Distribution System should work. We, in West Bengal, also have some experience of how to run the Public Distribution System. Why is there no report from Kerala or Bengal of starvation deaths? It is for the simple reason that whatever adverse affects are there, they are being cushioned off to a large extent, through the activities of the Civil Supplies Department, through a strengthened Public Distribution System and because there is a decentralised administration, the Panchayati Raj institutions are there and to a certain extent, we have been able to eliminate the kind of tendencies that Jagesh Desai was referring to —the leakages, the bureaucratic delays and red-tapism. Without involving the people, without Without involving the people's initiative in this activity, the Public Distribution System In this country cannot be saved Such a big country as ours cannot be ruled from Delhi. Power has to be with the people, power has to go to the people and in that process, the Government will have to play is role. Without doing that, the price aitution cannot be brought under control. The Government can go on issuing a number of orders, the Minister can be as well meaning as he is

400 P.M.

But unfortunately he cannot reverse the process that has started today. And the signs of ever-growing, all enveloping crisis have n?de it very clear that we should be prepared to read the writing on the wall. Mr. Vice-Chairman, Sir, through you, 1 woul'd like to noint out that the situation car.riot remnin like this. If we cannot re-verse the situation, this whole crisis is going to develop into an explosive situation in the country. At times, we talk about, we express our concern about, the growth of fissiparous forces in the country

about the growth of disruptive tendencies in the country. We are now in a situation where people cannot have two square meals a day. I am not talking about supplying milk. If people are forced to sell their kids, a kind of storm is developing. And it is not yet too late. The Government has to act in terms of building a reserve capital for really strengthening the public distribution system. At one point of time, I remember, in 1978 the Government of West Bengal had given a concrete proposal for creating a reserve fund of Rs. 500 crores. Now let it be increased to Rs. 2,000 crores or Rs. 2,500 crores. But for that, the money has to be found, the resources have to be allocated. And the wholesale trade of 14-15 essential commodities should be taken over essential commodities should be taken over and the commodities supplied to the people at commodities supplied to the people at grass roots, and thereby if we cm stablise the prices of these 14-15 commodities, we can have a situation whereby the prices of other commodities also will be stabilised. But for that the Government will have to be hold that, the Government will have to be bold, will have to have the political will to really reverse that kind of situation in which we have landed cur-selves. We have to point out that it is true that the administered price-hikes have taken place, but the kind of argument the Government is advancing is not convincing. When the petroleum prices were raised, the Minister was pointing out. "Because of the fluctuations in the international market we nuctuations in the international market we have been force to raise the prices of the petroleum products." But internationally, today the oil prices are coming down whereas we are increasing the prices of petroleum products. It was pointed out that because of the increase in the pro curement prices we ware increasing of rice and wheat were increasing the price of rice and wheat. But on closer scrutiny it was found that while there was an increase in the procurement prices, the increase in the prices that were adnvnistcr-ed was disproportionately more. So we are doubting the credentials of the Gov-We are doubting the credentials of the Gov-ernment. We are doubting the sincerity of the Government in bringing the rrices down. You see we are not criticising the Government, we are not opposing the Government just for opposition sake. YP have the facts on which we want to say that unless the overall policy regime is changed the overall policy regime is changed, the overall orientation of the policy regime is changed, the price situa-tion cannot be brought back to normalcy. And in a country as big as ours, as the Commerce Minister himself was saving, our greatest strength is our 900 million

people. Now, if we want to give these people their real strength, if by the policies of the Government we can create a sense of identity amongst these 900 million people. if we can inspire their oneness with the country we can face any people. any force on this earth. Unfortunately. the people are alienated because of the policies of this Government whatever

292 in the prices of Essential Commodities

struggle we want to make, whatever ene-miss

struggle we want to make, whatever ene-miss we are thinking of fighting out, we cannot do it with the kind of policies which this Government is pursuing. I have and sympathy for the Minister of Civil .Sup-plies, lie is being given a very unkind teatment by his own colleagues. Therefore, I would urge upon the House to adopt this would urge upon the House to adopt this Resolution and, at the same time, take certain concrete measures through which we can really bring down the prices which are soaring and give the 900 million men and women of this country their due share.

SHRI SURINDER KUMAR SINGLA (Punjab) : Mr. Vice-Chairman, Sir, my senior and hon. colleague, Mr. Jagesh Desai, expressed satisfaction over this Resolution expressed satisfaction over this Resolution which has been brought in this i-louse. But I am cxu'emslv amused that this kind of a Resolution has come from Shri Mathurji whose party has played a prime role in contributing immensely to the price rise in this country. I can prove it. When the Congress party came to power in 1991, the price rise was to the tune of 17 per cent. The Congress party promised to the people of this country that they would bring down the prices. I will come to this question later.

Sir, his party is only interested in one issue, *i.e. Ayodhya.* Many of my friends have said that the central reason for the rise in prices is fall in production. Why is there a fall in production? If one watches the fail-out of Another and a state of the prices of th Ayodhya, one would directly blame the BJP for the fall in production, increase in unemployment, decline in tax collection to the tune of Rs. 3,000 crores. This money could have been used for the purpose of subsidy to maintain the prices at the PDS level. But it did not Happen. Can anybody deny it? All the activities of this political party are geared towards Ayodhya. There were communal riots. There were strikes. There were bandhs and bomb-blasts. One city alone lost Rs. 3,000 crores of tax collection. Had that tax been collected, it would have been used to maintain the prices at the PDS level. Even if there was an increase in the procurement prices, subsidies could have been increased. This is my charge. That is why I am saying it is amusing that this kind of a Resolution has come from a party which has no concern for the people of this country. They are heartless. II is troubling me. I wish it had been brought in by a Congress Member. »

I would like to give one more reason. It is not easy to forget that. If one looks at the historical trend in prices in this country, one will find that all along prices were maintained. Whenever there was a moderate increase in the prices, it was only meant for the purpose of increasing pro-ducation The very fact that the Congress Government brought the Essential Commodities Act goes to prove that we were concerned about the price rise. The Act was brought in to keep the prices down so

293 *Resolution re. unprecedented* [2]

that the poor people are not affected.] want to remind the House about the steep increase in prices in 1977 when these peo-ple came to power. In 1980, people thought that if the Congress was brought back to power, the prices would come down and they did bring back Consrcss to power. From 1977 to 1980, the infla tion rate was twenty-four per cent. Similar was the case when these people came to power in 1989. So this is the reality. Whenever they came to power, prices went up. This shows that they did not care for the poor. They just do not bother about them. Now they are just trying to shed crocodile tears and have moved this Resolution to show the people that they are concerned about them. The prices were brought down in 1992. The rate of inflation was brought down to 6 per cent. Recently, prices have gone up and it is very disturbing. The Government is taking a lot of chaos in the right disturbing. lot of steps in the right direction. But we still have reasons to feel concerned. One is the opposition to the new economic reforms. That is one of the reasons for the increase in prices. Everybody who spoke before me said that there is a need to make more investments. There is a need to increase production. From where will the investment come ? We have a large deficit in our Budget. We do not have funds to make new investments. The Government has been giving a lot of incentives to the private sector so that they are encouraged to make investments. We need to make investments but we do not have funds. For example, we need to import a large number of petroleum products. The choice that we have before us is either to produce these products at home or import them. For products at hem indigenously, we will have to make new investments. We will either have to provide more funds or we will have to invite foreign companies to invest so as to explore oil. Only then prices can be brought down My friends would oppose; they don't want this. And we *don't* have funds provided for it in the Budget. After all, you have to import. And if you have to import, you have really to go by the inter-national prices of the petroleum products. There is no other choice. And you have very limited funds available in the Bud ret itself to subsidise the petroleum products so as to keep their prices low. So, you have really to increase production. In the Budget speech of mine, I did suggest one thing: when we have s large scale public sector investment in this country, which is to the tune of Rs. 1.50,000 crores, while keeping control over 51 per cent of the total investment, the balance 49 per cent con be sold out. This would fetch us something like Rs. 70.000 crores. Now this is the fund that will be available with us and we don't lose control over the public sector units, i his amount of Rs. 70,000 crores amounts to 20 billion dollars which will, actually, be our foreign exchange earnings. A lot of people, particularly, our Leftist friends.

in the prices of Essential 294 Commodities

have expressed their fear over this. What I feci is that the money realised by way of disinvestment of shares should be utilised for the expansion of industries. This is all the more required because of the lack of. Budgetary support. So, if you can utilise this amount of 70,000 crores of rupees, available by disinvestment of shares of the public sector undertakings, for the setting up of more industries, you will have something like 10 to 12 per cent industrial growth rate in the next, one-and-a-half vears including the gestation period as such. You can also build up your infra-suructure Mr. Desai, our hon. colleague, who is an expert in this, also would suggest that if you bring Rs. 30,000 crores in the power sector alone, you will find an im-mense growth in the industrial scene, in the production of your locomotives and so This would also raise your tax collection. Agriculture also will show signs of Emprovement. So, with increased tax collection, we can, certainly, subsidise the foodgrains production which means assist-the most poor people of the country. iswhy my charge is that this Resolution has come from the wrong side; it should not have come from them. And, as oilier speakers have pointed out, there has been, unfortunately, a decline in sugarcane production which has resulted in the increased prices of sugar. I would recommend that the foodgrain items directly consumed bv common people should not be allowed to be handled by the private trade; s in the international market. 1 would say that the import of such com-

should, preferably, be handled by the Government alone. There is a purpose tor this and it is that this trade should not be monopolised. Actually, there is a lot of monopolisation in various fields. This is one area. The other items are rice w heat, etc. It is very difficult to understand when all the political parties are demanding higher procurement prices for a variety of reasons. One reason was mat by raising procurement prices of agricultural products, there would be an incentive to the farmers to produce more. It is true. A higher procurement price does give an incentive to the farmers to produce more. When you have allowed a large dose of increase in the procurement prices, it is inevitable that the issue prices in PDS would increase. I have already mentioned that you don't have sufficient funds available with you to subsidise your PDS system from your Budget. You are subsidising a number of other things. You are subsidising a number of other things. You are subsidising the loss-making public sector units. For example, the banking sector. The Budget of the fast year provided for this Rs. 5,700 crores. The Bud set of this year provided funds to the tune of Rs. 5,000 crores. Where are we going to get these funds from if we have to finance and make good

295 Resolution re. unprecedented [RAJYA SABHA] rise

the losses from the Budget? While subsidising things meant for the poor people is understandable, subsidising inefficiency and corruption is not understandable. So, if every item gets subsidised from the Budget, the prices are bound to increase. Subsidised are bound to increase. Subsidise unemployment. But those people in the public sector who don't have a job to perform, have to be kept in because you cannot throw them out, whether those people are producing anything or not producing anything, whether there is job-creation in the public sector or not. Job-creation is the most scandalous thing in the public sector. I have the figures, Mr. Vice-Chairman, Sir, about the job-creation levels in the public sector and the private sector. I hope that most of the Members would agree on how job-creation takes place in the public sector units. Whether it is productive creation or unproductive creation, it leads to no production. Then, it is bound to result in price rise. Whether this party the Government or some other party runs the Government, you have to have a production increase in this economy. So, my whole point is, if we are all serious, as we represent the people's interests most, let us come together and fight the losses of resources in our economy, let us find out whether the losses take place due to our inefficieucy, whether the losses of resources happen because of corruption and whether the losses of resources happen because whether the losses of resources happen because of loots that are happening. As I mentioned earlier—Mr. Desai has also mentioned about this—tax evasion—I am a member of the Parlimentary Committee on Finance—as informed by a well-known tax administrator in one of our meetings, is to us the tune of 100%. It is 100 per cent tax evasion, which means the country is losing something like Rs. 22,000 crores every year. This is his estimate. And the estimate of people outside the every year. This is his estimate. And the estimate of people outside the Government is probably Rs. 50,000 crores, which is a loss in taxes, with the tax administration colluding with the tax avoiders and tax evaders. If this is the situation, how do you generate your resources to feed product the tax avoiders are poor who The Indía's teeming millions are poor and who cannot afford. one point which I emphasise is that I am not for the existing job structure which is highly unproductive. I am saying that you create more jobs, you create more productive systems biss, you cleate hore productive systems in this country. I give you an example from Punjab, the State I come from. From 1980 to 1994, Mr. Vice-Chairman, Sir,— this is an important point which I am mentioning— Punjab's allocation of funds for the power costor roce from 18 per cont to 64 per cost. We sector rose from 18 per cent to 64 per cent. We could have adopted like Mr. N. T. Rama Rao, the subsidised schemes of giving sarees and free rations. But we did not want that. wanted that let the power be given to the people, Congress Government to roll back the price* the power which generates wealth in the in 100 days. But even after its society. If people have power, they will

in the prices of Essential 296 Commodities

generate wealth, they will generate income, they will generate employment, and they need not have to beg before the Government. It was towards that end. So, if you want India to move on productive lines tomorrow, let every paise in the Budget be invested, spent, not really in the way in which the State Governments like West Bengal and other States are doing—spending only maintaining the unproductive systems in -but spent in a manner where it generates income for the State, where it generates employment for the people of that State. So, that is the lesson which one can learn from Punjab if you really want to go ahead. Then you can build your industry, you can build your agriculture. I have mentioned what I wanted to. So, keep the prices permanently stabilised. That is the fust point which I wanted to make.

Sir, the second thing is that there is a need for vigilance. In the immediate sense, I am talking about the profiteering that takes place. The hoarders have a tendency to hoard for profiteering and that ginerates black money. So, that hoarding tendency should be under check. You have the Essential Commodities Act which you can use. But it should be used, not with some discretionary powers of the officers to collect some money, but for a vert clear-cut purpose.

Lastly, Sir, I want to suggest that the new economic policies should move faster and in a bolder way. And here a correction is needed so that the resource wastage is minimised and new resources are generated which in turn create more production. For this, I would like the whole House to make an addition to this Resolution that we support the new economic policy to strengthen our production-base so that the prices are permanently stabilised. Thank you, Sir.

SHRI S. MUTHU MANI (Tamil Nadu): I hank you for providing this opportunity to me. rise to support the Resolution moved by Mr. Mathur, urging the Government to take immediate steps to bring down the prices.

It is a matter of regret that the buying power of a common man is an all-time low and he is unable to buy even the essential commodities. necessary for one square meal a day. It is because the wages or the earnings of a common man have increased by fragments whereas the prices Of commodities have skyrocketed. The entire Opposition has been expressing its concern over the matter for the last three years but, as usual, the Centre has done nothing serious to control the price rise.

Many hon. Members who spoke on this We Resolution pointed out the total failure of the

297 Resolution re. unprecedented [: rise

miserable failure to check price rise, the Government speaks volumes about checking inflation, balance of payments and micro and macro economy. I would like to ask, what is the use of these theories when prices of even essential commodities are rising everyday. I would like to ask the hon. Ministei whether the Government has taken any serious measures to find out as to why the prices are rising. I say this because the crops have been, good and even the procurement has been good. I can understand if there has been any shortfall in production of foodgrains in the country. But that is not so. I am happy that unlike the Ministry of Finance, the Ministry of Civil Supplies is frank in admitting the fact, at least. The latest Annuai Report of the Ministry of Civil Supplies observes that despite a record procurement of wheat, rice and higher production of edible oilseeds, prices continued to show a rising trend during 1993 and 1994. The report goes on to ;ay that unlike in 1992-93, 1993-94 inflation was marked by steep price rise in respect of essential commodities of mass consumption as compared to other non-essential and manufactured goods. This is what the Civil Supplies Ministry has to say. But the Finance Minister is complacent in talking at length about foreign exchange reserves and tackling of inflation. I wish to ask a simple question. What is the use of your foreign exchange reserves and your ritualistic Budget if the essential commodities are beyond the reach of the common man ?

The tragedy of the country is, those in power at the Centre forget that majority of the people in our country, particularly those in the rural India, constantly struggle to earn one square meal a day. They have nothing to do with Budget and balance of payments. They don't even understand this. But the fact is that those people who sweat and toil in the fields and industries are unable to buy food for themselves. While the prices of foodgrains rule high in the market, the farmers don't get good price for their produce. Even agricultural labourers are not well-paid. It is the middlemen, the traders, who rule the roost. They buy foodgrains at the time of harvest at a low price, store it for some time and dispose of at a very high price when the demand increases. I say it with full responsibility that the Government has not taken any steps to check the operation of such mafias who are the root cause of price rise.

In 1993-94, among primary articles, there was an unprecedented spurt in the price index of vegetables. The cost of vegetables went up by 109.7 per cent, pulses by 21.8 per cent, oilseeds—21.3 per cent; rice—12.2 per cent; wheat—7.3 per cent; groundnut oil—37.9 per cent. But unfortunately, the income, the wages, of the common man did not register even a mar-

[22nd APRIL, 1994] In the prices of Essential 298 Commodities

ginal increase. The price rice has actually put him in a pathetic situation of starvation.

I know the sincere steps taken by the hon. Miniser in making the public distribution system effective and easily reachable, I also remember the promise made by the hon. Prime Minister to reach the public distribution system to every door. I do not know how many doors have been fortunate. But the fact is that a lot moro needs to be done if the people have to really benefit from the public distribution system. I say this because this is the only system through which the poor could get some foodgrains to make gruel, at least.

The Centre has to be very careful in keeping the public distribution system accessible to the poor. But contrary to this, the Centre goes on increasing the prices of commodities sold through the public distribution system, from time to time. As a consequence, when the State Governments effect a price rise, the people turn angry towards the State Governments because they think that it is the State Governments which have increased the prices.

Besides increasing the prices, the supply of foodgrains to the public distribution system has also been reduced. While the foodgrains supply was 19.14 million tonnes in 1992, it fell sharply to 13.54 million tonnes till October, 1993. This was not because of any shortfall in production. On the contrary, it was because the Food Ministry allowed the Food Corporation of India to sell rice upto 1.5 million tonnes and wheat upto 3 million tonnes in the open market between January and October, 1993.

The procurement of rice for the Central Pool during the 1992-93 marketing season was 13.05 million tonnes as against 10.25 million tonnes during the previous season. Still, the Centre does not allocate enough rice to States, as demanded by them. For example, Tamil Nadu has been demanding, at least, one lakh tonnes of rice to meet its requirements under the public distribution system. But the Centre has always allocated less. So also in the case of sugar allocation. If a State is ruled by Opposition parties, the Centre becomes tight-fisted. This attitude must change. I take this opportunity to request the' hon. Minister of Civil Supplies to allocate more rice and sugar from the Central Pool, as demanded by our hon. Chief Minister.

One feels a little relieved that the inactive Centre has, at least, taken some decision on 18th April. It is learn that without just rejoicing over the 15 billion dollars of foreign exchange reserves, the Government has decided to import sugar and edible oils. But the decision of Government regarding the other essential items like rice and wheat

299 Resolution re. unprecedented [RA rise

is not encouraging. According to reports, the Government proposes to intervene on the basis of the record foodgrain stocks with the official agenices and also through open market sales by the Food Corporation of India and other State Government agencies. But this is not enough. The Centre would have to meet the demand of the States as regards essential commodities, to see that the people, the working class, get, at least, the essential items for their livelihood. There should not be any gap between the demand and supply from the Central Pool to the various States.

Before I conclude, I would urge upon the hon. Minister to prevail upon the Government to take_steps on a war-footing, to check the rising prices immediately. They should roll back the prices, as promised in their election manifesto. If the Government fails to save the people from this unprecedented situation of soaring prices, the people of the country would teach a befitting lesson at the appropriate time.

With these words, I support the Resolution. Thank you.

भी जलालुबुदोन जंसारी (बिहार) : उपसमाध्यक बहोदय, जहाँ तक मुझास्फीति और मूल्य वृद्धि का सवाल हे यह एक बहुल ही आम जनता के जन जीवन से संबंध रखता है। अभी सत्ता पक्ष के भिन्नों ने जो दलील पेश की है, जो दाधे पेश किये हैं वह उससे मेल नहीं बाते । बह कहते है उत्पादन बढ़ाओ । आपको उत्पादन बडाने से किसने रोका ? उत्पादन बढ़ाने के लिए आप ठोस काम की जिए हमारा समर्थन आप को मिलेगा । सेकिन उत्पादन बढ़ाने के लिए जो साधन है उनको आप बंद कर रहे है। हमतरे बिहार में फॉटनाइ ज कम्पनी बरोनी की बंद है। कहते है किसानों को उपादन बहाओं । आप उनको खाद देते है क्या ? आप गेट समझौते के मुताबिक विदेशों से खाद लेंगे और हमारे किसानों को खाद कब देंथे, पानी है नहीं। बिजली है नहीं, कहते है उत्पादन बढ़ाओ । इससे कहीं उत्पादन बढ़ा है ? उत्पादन बढ़ाने के लिए कोई ठोस कदम उठाइये ।

अहाँ तक प्राइस-राइज का सवाल है तो प्राइस-राइज पर नियंत्रण कैसे किया जाए, मूल्य वृद्धि पर नियंत्रण कैसे किया जाए ? मेरा पहला प्रम्न है कि जो अराप घाटे का बजट पेज करते है उन घाटे के बजट का कुपरिणाम यह है कि मुडास्कीलि होगी ही, आवस्यक चीजों की कीमतें बढ़ेंगी ही और इससे घाटे के बजट से कुपरिणाम होने ही है। हम चाहते है कि आप घाटे का बजट पेज मत कीजिए। इसके किइ बाप साधन जुटाइमे और उत्पादन की बड़ा

in the prices of Essentiales 300 Commodities

कर आम जनता के उपभोग की जो चीजें है उनके दामों पर नियंक्षित कोजिए, सस्ते दाम पर पश्लिक डिस्ट्रि-न्युशन सिस्टम के जरिये दीजिए । आधने पक्लिक डिस्ट्रिब्यूशन सिस्टम का मसौल बना दिया है। इसका सबूत है कि बजट पेश होने से पूर्व आपकी सरकार गरेले की दुकान पर जो पब्लिक डिस्ट्रिब्यूगन सिस्टम के अंदर आते हैं जैसे---गेहूं, चावल, चीनी इनकी कीमतें बढ़ार्सा है तब आप कैसे चीजों की कीमतों को रोकेंगे। अध्य यह दावा पेश करते है कि एफ०सी०आई० के गोदाओं में चावल, गेहूं इतना अधिरिक्त पड़ा है कि कई वर्षों तक हिंदुस्तान के किसान और मजदूरों को आप गरले की आपूर्ति कर सकते है। जब सरप्लस, अतिरिक्त गल्वा आपके पास है तो आप आपने ही मिस्टम में चीनी, चावल, गेहं की कीमत बजट से पूर्व क्यों बढ़ाते है ? हिदुस्यान को जनता आपसे यह जानना चाहती है, खासकर वह जनता जो गरीवी की रेखा के नीचे है जिसको निर्धारित दाम पर गाला महैयवा नही हो पाता है। साथियो, मिलों ने जिन्न किया कि अज गहरों और गांवों में साधारण जनता को खाने का अनाज नहीं मिलता है इसलिए कि उनकी पाकिंट में पैसा नहीं हैं, कय शक्ति जिसको आप कहते है वह नहीं है। जब कय शक्ति नहीं है तो खरीदेगा कौन । उसमें भो कीमतें रोज-बरोज बढ़ती चली जा रही है। इसके लिए आपकी नीति जवाबदेह है, कोई दूसरी चीज नहीं । हमारे मिल जनेग देसाई जीने कहा काला धन है। मैं माजता ह इस देश में अपने कें।ले घन के समानान्तर अर्थव्यवस्वा कःयम करवाई है। यह मेरा आरोप है आप पर। यह काले धन के रूप में समानान्तर अर्थ तंत्र है इसको बत्म करने के लिए आप कदम क्यों नहीं उठाते है ? आप अगर कदम उठायेंगे तो हम आपको सहयोग करने के लिए तैयार है लेकिन आपकी उससे दोस्ती है, आप उससे मदद लेते है और अपना मासन चलाते है। अगर ऐसा करते रहेंगे तो आप काले धन पर अंकुण नहीं लगा सकते ।

तीसरी चीज़ जो हम को कहनी है कि जो काला-बाज।रिये हैं, चोर व्यापारी है, इनके खिलाफ सरकार ने कानून तो बनाये हुए है लेकिम उस पर अमल नहीं करती ।

wa तक ये बतावटी कभी करने वाली जो लोग हैं, जो चोजों की बनावटी कभी करने वाली जो लोग हिम्मत के साथ चोर-व्यापार में सामान बेचते हैं, उन चोर व्यापरियों के खिलाफ उन होल्डरों के खिलाफ आप कौन से कदम उठाता चाहते हैं ? हम जानता बाहते है कि ये जो समाज विरोधी तरब है, जो चीजों की कीमतें बढ़ाते हैं, उनके खिलाफ क्या आप सब्द कार्यवाद्दी करने के लिए कान्दून बनाते हैं, कोई ब्वम

301 Resolution re. unprecedented [22nd APRIL, 1994] In the price* of Essential 302 rise Commodities

उठाते हैं या नहीं उठाते है ? अगर आप ऐसा नहीं करेंगे तो आप दामों पर निवंत्रण नहीं कर सकते । इसलिये मैं आपको सुझाव देना वाहता हूं कि इन होन्डरों के खिलाफ, ब्लाक-मार्केटियर्स के खिलाफ केंद्र सरकार और राज्य सरकारों, दोनों को मिलकर एक समिसि बनानी चाहिये और उनके खिलाफ कार्यवाही करने बाहिये ताकि यह जो बनावटी क्यों करके, होल्ड करके बाम जनता को लूटते हैं उनसे आम जनता को राहत की सांस दिलायी जा सके और कोमतों को बढ़ने से रोका जा सके ।

इसी तरह से पेट्रोलियम की कीमतें आप बढ़ा दीं। आप कहते हैं कि किसान पैदावार बढ़ायेगा । लेकिन अगपने डेलल पर सब्सिडी खत्म कर दी है। आपने डीजल की कीमत बढ़ा दी है सो आपके इस कथन में क्या तथ्य है, क्य. औचित्य है जो आप हहते है कि हम उत्पाधन बढ़ाना चाहते है । क्या आप इस सदन में भाषण देकर उत्पादन बढ़ाना चाहते है ? किसानों को सही मायनों में खाद देकर, ठीजल देकर और उनको क्रूचि में प्रयोग होने वाले यंत्र देकर और अन्य बाधन देकर कृषि का उत्पादन बढ़ा सकते है।. लेकिन कापने डंकल प्रस्ताव और गैट समझौते के जरिये, पहले भो आप हिन्द्स्तान के किसानों को थोड़ी बहुत सन्सिडी देते थे, सहलियतें देते थे, मदद देते थे, वह भी आपने बंद कर दी है। हमें याद है कि बचपन में अरण में से भी बहुत से लोगों को याद होगा कि उस समय शाइस्कोप दिखाया आता था । दिखाया जाता था **কি ह।বড়া ডা पুल देखो ।** लेफिन जाज हावड़ा का पुत कोई महत्व की बात नहीं है। नौ मन की रानी देखो। तो ये नौ मन को रानी दिखा रहे है कि जब यह गैंट समझौता हो जायेगा तो हिन्दुस्तान का किसान और मजदूर तरक्कों कर सकेगा । कैसे सरक्की करेगा, अन्य जरा समझाइये, जरा बनाइये ? हिन्दुस्तान के किसान और मजदूर हिन्दुस्तान की किस्मत को बनाने बाले हैं। वे राज बनाते हैं, मिटाते है, राज को खड़ा करते हैं, जलाते हैं । जिनके बल पर हम और अध समाम लोग, सत्ता एक और वियक्ष के लोग यहाँ आये हुए हैं, आप से यह हिमाब तो लेगा? और हिसाब पूछे या न पूछे, अब जाप सत्ता में है तो जनता के हित में, देश के हित में आपको कदम उठाने चाहिये । इस महंगाई की मार से सर्वसाधारण जो है, जो आम मागरिक 🖁, उनकी स्थिति गौवों से शहरों तक क्या है, आप इसका अंदाजा कर सकते हैं। हम और आप सभी णन-प्रतिनिधि है। अभ्य मंत्री है यह अलग बात है। हम लीय भी संसद सदस्य है। हमें सुविधायें मिली हुई हैं यह अलग बात है। लेकिन गंवों में हमारी थौर जापकी अन्ता है, हमारे और आपके रिक्तेदार है। उनकी हालत क्या है? यह सबंसाधारण जो कमेंचारी है उनकी स्थिति क्या है ? इसलिए हम आपसे लिवेदन करना थाहते है कि सचमुच में जगर आप मूल्य नियंत्रण न कर सके तो जनता आपको माफ महीं करेगी । जनता को राहत देना हर सरकार का कतेंव्य है, चाहे वह किसी भी बल की सरकार हो । सरकार का काम ही है जनता की मदद करना । तो यह मुद्दा-रफ ति और मूल्य-वृद्धि की मार से आज देश की आम जनता, मेहनत करने वाले लोग बहुल परेशान है ।

उनको आवश्यक चीजें नहीं मिल रही है। यहाँ तक कि दव।इयां रोज-ब-रोज महंगी होती बली खा रही है। जीवन रक्षा का जो साधन है दवाइयां, उनकी की मतें बढ़ती चली जा रही है। जो मार्केंट से बरीदते है, उनको पता है। मैं कलातक खारोदता रहा हूं। अभी आपकी डिस्पेंसरी से मैंने दबाई नहीं ली है। इसलिए हम को मालूम है कि दवाइयों की कामतें कैंदे बढ़ रही है। इसलिए मैं आपसे निवेदन करना वाइला हुं कि सवाल पक्ष और विपक्ष का नहीं है, सवाल है इस देश को जनता को महंगाई और मुझास्फीति से राहत दिलाने का है। इसके लिए हमारा यह सुझाब है कि आप टेक्स चोरों से टैक्स बसुलिये। पैसा अगर आपको नहीं मिलता है तो टैक्स चोरों से जाप टैक्स क्यों नहीं वसूलते है ? इसमें आपको क्या दिकहत है, क्या कठिनाई है ? अगर आपको कोई कठिनाई है तो हम आपसे यह कहना चाहते हैं कि विपक्ष की ओर से हम लोगों से आप मदद मांगिये. हम आपकी मदद करने के लिए तैयार है। लेकिन क्या आप टेक्स कोरों से टेक्स का रुपया वसूलना चाहते है ? क्यों नहीं वसूलना बाहते है ? आप काले धन को निकालना चाहते है ? आप काले धन को नहीं निकालना चाहते है क्योंकि काले धन वाले लोगों से आपका गहरा रिष्ठा है। होडिंग करने वालों से और कालाबाजारी करने वालों से आपका गहरा संबंध है । इन लोगों के खिलाफ अ।प कार्यवाही नहीं धरेंगे । इस तरह से आप मूल्य बुद्धि को नहीं रोक सकेंगे। अगर जाप मूल्य बुद्धि को रोकन। चाहते है तो आपको उत्पादन बढ़ाना होगा । अगर आप उत्पादन नहीं बढ़ायेंगे तो चीजों की कमी को कोन पूरा करेगा? इसलिए उत्पादन बढाना आवध्यक कार्य है । उत्पादित चीजों को जो चोग हड़प लेते है, चीजों की बनावटी अभी कर के सोर-बाजारी के जरिये बेचते है, उनके खिलाफ आप अगर ठोस कार्यवाही नहीं करते है, कदम नहीं उठाते है तो निश्चित तौर पर आप मूल्यों पर काबू नहीं पा स कते है । इन जब्दों के साथ मैं अपनी बात समाप्त करता हु और आपसे विवेदन करता हूं कि मुख्य बुद्धि को रोकने के लिए आवस्थक कदम उठावे । यही मेरा निवेदन ₿ I

[RAJYA SABHA]

in the prices of Essential 304 'Commodities

" شري جلال الدين الصارق" ببياند ا محط میں کم تیے ہیں۔ اس کھالیے سے اب جااد صیش موس بجهان ک مدر سجع کا پریزام میرے کہ مدرا اسپتی ہوگ اسبيتي اورمولت وردهى كالسوال بالماير ہی۔ ادشیک بہروں کی قیمتیں شرصیں کی ایک بہت ہی عام جنتا سے جن جیون سے ای اوراس سے کھاتھ سے بھٹ سے زنا سمىبده دكفتا بيغ البجل متبالجش بيمترون ہدنے ہی ہی بہ جاسیتے ہں کہ آکھائے نے جودلسل بیشیں کی سے جو دعوسے بیٹیں كالجع في يش مت تعضي اس مح لف آب کتے میں وہ اس سے سیل نہیں کھاتے . مسادهم بطلينية اورانيادن كوفرها كمدع م وه کیتے ہیں اترادن طریصافر آب کواتیادن جنتا کے اپ صبوک کی سمہ جنریں میں ان کیے برهاني يدكس فيددكا. أترادن فيعلف داموں برتنیترن سیجتے بے سیے دام پر بیلک كصالية المسطوس كام سيخت بهما السم فتمن مر شری بیوشن بسلم کام کھول بنا دیا ہے. ^سرکو مل*ے گا بسکن اتبادن بڑھا نسے کیلئے* إس كانبوت سے كريجين مبتي بونسس سجد سمادهن بي ان كوآب سبند كرد سبع من . یورور آب کی سرکارشلسے کی دکان پر یوب ببارس فرشيلائز ركميني برونى كى سبندسيم ببلك فدمشي بيوشن مستم ك الدرائث كيت من كسانون كواتيادن طمصافد أس م صبید جادل گیہوں یہنی ان کی قیمتیں ان کوکھاد دستے مرک کمپا۔ آ*ب گیطس محبوتے* بمصتى بي تب آب كيسة جزول كى تعيون سيسطانق ويشبون يبييحهاديس كحساويس كوروكين كم . أب يد دعوك بيش كرت ہاسے سانوں کو کھاد کب دیں گھے۔ پانی من كماليف مين - أن سيسة كودامور مي جاول سيحنهس بجبى سيمنهين بتهتج بهي اتبادن تجبهون اتبنا اتيركت يثيا بسب كمركثني وريشون برصافد اس سے کہاں اتبادن طرعا ۔... یک بیندولتران سجیے کمسران اور مزدوروں اتبادن بريطان سے يہ يک کوئی تقويس قدم مرکس غلبے کی ایورٹی کر سکتے میں جب سرليس أتيركت غلم آسكي بإس جع تواب أتطايم م جهان كما يدانش دائنه كاسوال مع. ايني يى مسلم مي يونى بياول كيبورى تودائس دائز برنتيتهن كيسه كما حاست. قیمت بجط سے لور وکیوں طرحل تے ہی مولىدورد حى يرتيسترين كيس كما حاست . سندوستان كى جنتا أب سے بيرجاندا بيا بتى ميرا ببلا يش سب كم جراب كماس كا یہ بناص کہ وہ جنتا جرغریبی کی ریکھا کھے

in the prices of Essential Commodities

فيجيب يمس كونروهادت دام يغلهميا بنين بردية السب ساتقيون اورمترون ف فركسها كمرأج تشهوون اور كافل مس ملاهان حنتا كوكصلن كااناج نهين ملتا بع استخ كدانكى بأكط مي كميت تستحق جس كوأب كيتي بي ودنيس بن جب كرية تسكتى بس سے تو تربد سے کا کون اس میں بھی تی تس روزمروز طبيقتى على حاديبي ممس إس كسينيته س می نیتی جرابدہ بنے ، کوئی دوسر ایجیز۔ نہیں۔ ہمایسے مہتر جکنیش طرابسانی جی نے كہاكالادھن ہے۔ يں مانتاہوں اس دش یں آپ نے کلسے دھن سے کما نائترارتھ ويوستها كائم مدوان بد يدميرا أدوب م اب مد. بيركاي دحن مح سماناً تريونتر من اس كوشم كميف كمسائلة أب قدم كيو منبس المطلب مي أب اكر قدم الطائش كم توسم آب كوسميوك كرت م ب من تيادي. لیکن آپ کی اس سے دوستی ہے ۔ آپ اس سے مد دیلیے ہیں اورا بنا شاس چلاتے ہیں۔ اگر ا پیا کرتے رہی گے تو آپ کابے دھن پرانکش بنیں لگا سکتے ۔ تىسىرى جيرجوسم كوكهني بى كەجوكالابازارىي یں ۔ بلبک مارکبٹرس ہیں جو رویا یا دی ہیں ۔ جوبار درس بي أن سيفلاف مركاد ف قانون توبنائے ہوئے ہیں۔ نیکن اس پر عمل نہیں

کرتی بیجنک بر مناوق کی کرتے دلے توادک ہیں ہوجیزوں کی بناوٹ کمی کرتے ہیں اور بري بمنت كم سائد تورويا يارس سامان بيجيتے ہیں ان چوروبا پادیوں کے خلاف ان بولڈروں کے خلاف آپ کون سے قدم اٹھا نا چاہتے ہیں ۔ سم جا ننا چاہتے ہی کہ پیچو ورودھی تر متوبي بوجيزوں كالميتي بر صاتي بي - أن ك خلاف کیاآپ سخت کارروائی کرنے کے لیے قانون بناتي بي . كو بي قدم الطاتي بي يابني المصاتب إلى - اكراً ب اليهانجي كري كے تواً ب داموں پنینترن نہیں کرسکتے اس بے ہیں آپ کوسجها فجر دیناچا بترا بوں کہ ان ہو لڈروں کے خلاف ۔ بنیک مارکٹرس کے خلاف کیندر کا د اورراجب سركاروں - دونوں كوملاكرا يك سمينى بنانى جابية إوران كي خلاف كارروا في كرين چاہتے تاکہ بیرجو بناوٹی کمی کوکے ۔ ہولڈ کوکے عام چنتا کو لوشتے ہیں اُن سے عام جنتا کو راحت کی سائن دلائی جائیکتے اور تیمتوں کو بڑھانے سے روکا حاسکر ۔ اس طرح میشرولیم کی قیمتیں آپ نے بڑھا وی - آب کیتے ہی کہ کسان پیدا وا دیڑھا تےگا۔ لیکن آپ نے ڈیزرل پرسیسیڈی ختم کردی ۔ ، مآب فے دینرل کی قیمت بر معادی ہے توآب کے اس کمتن میں کیا تتق ہے ۔ کیا ادھیتے ہے ، جوآب كيت بي كرم مم اتيادن برها ناجابة

306

بي ـ كياكي اس مردن يس كجامش دئ كر المتتامي من توجنته اسم بهت من دش انبادن برهما ناجابت بس كبيلانوں كوليج مسحديت من أيكوقدم القران عاب تي -معنوں میں کھا د دے کر۔ ڈینرل دیے کر اور اس تبنیگان کی میارسیےسروساودھادے تو اور کریٹی میں بریوک ہونے والے پنتر دیے کہ میں بیویا ناگرک میں انکی مقتقی كأوك اورا نے سادھن دیے کرکریٹی کا اتبا دن پڑھا يبيشهون كماكماين أساس كالنوازه سيكتبيين يبكن أينه فزنكل يستاقدا ويسه فتريس بيم اوراك مجي جن برتن ندهي مجبوتيسيسي ذرائعه ببيليحوار يزدونن ہیں سک سک منتر می جن دی الک بات سکے دسم سحه کسانول کوهوری ببت سسطری و سیتے شيدسيستترس بمستوديهاي <u>تقەسپولىش دىتەتھ</u> مەددىتەتھ -ملى بوتى من يدانك بات ب يبكن كاوَّل وەلىمى آيىغىبندكر دى بىر بىس يادىر میں ہماری اور ایکی جنتیل ہے۔ بھارسے اور۔ محد بجین میں آب میں سکھی ہیت سکھ <u>اَس سمبر شترداریں ان کی حالت کیا ہے</u> لوگوں کو باد بہوگا کہ اس سے بانی سکو۔ کھایا پېرمروسرادهادن تورکم محاري من ان کې بجآباءها. دكها ياجامًا وقعا كم لوره كأيل ذكور لو-تفتى كمايد اس تشريح آب سيرلويدن ىيكن آج لإدره كايل كونى مهتوري باب بخ يبتع مي كرسح مح ميں اگرآپ مولنے یے تومن کی دانی دیکھ ہو۔ توسیر تومن کی دانی نتئترن بنكر سكية توجنتها أكومعاما كنين وكصابسيع بمي كمرجب بيركيد فسمجعوته بهوحانيكا مريكي يعنتها كودامحت د مناسرم كاركا كمدورير تومبندوكتان كاكسيان اورم دورترقى محد <u>بنے بطابت وہ کمبی بھی دل کی سکا دی</u>جہ ہم کاند سيك كاليس ترتى كمد الكارآب ذرالهمجعات كاكام بيى يصبح جنتاكى مددكرنا. توريش را ذرابتراست يرندونتران بحصاكسيان اورمزدود البيتي اور موسي وردهى ك مارسه آج مىندوستان كى قسمت كوىنلىنى ولىسىم، دش کی عام جنستا بمحنت کمینسے واسے لوگ وہ دارج بنا تسے ہی شاتھے ہی ۔ داج کو ببت يميشان من ان كوادشك بجزير بني کھٹرا کہتیے میں بھلاتیے میں بیٹن کیے بل مرل دیسی بی بیان کم دواتیان دوزدوز برسم ادرآب تمام توك يستا بحبش ادروش مهنگی مهوتی حیلی حیا ریپی میں یہ مجھون ایک شیا سم لاک بران آت بوت بر دوم سا كاجوسادهن بد دوائيان دانكى قيمتين توبويهم كادر ساب بيتهم باندي يعصجب ب**طهتی حلی مجا رہی ہی بومارکیط۔ س**ے

308

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تحريد تسهم ان كويتريم من كل كم رکم بہوں اکھی آپکی قد سینسری سے میں نیسٹر د دانی منہیں ای ہے ۔اس ایکے ہم کوم و*ز یکی قیمتیں کیسے ا^میط رہج* ، <u>سعر</u>لوید*ن ک* <u>یوروں سے سکیس کا، در</u> بهروهمول ناجاييته ی ناحاستی میں آب کاسے دھن کونیکالیزا) کایسے دیمن والوں سے آپ کا کبرا یکو **نس**والوں بد ی⁴ جدانا بهد کاراکس ایراد ر*ب*غ يوجيزون كركمي كوكون لودا كمدسي كالاام

برصانا أوشبك كارست مصر راتبادك تيزون كو <u> البتی میں جم دن کی ہزاد آر کم کم ک</u>ے - ساتھ میں اپنی باسب لويدن کچ قدم اتقاوس سيي

श्री सुरेश क्वोरी (मध्य प्रदेश) : माननीय उप-सभाध्यक्ष जी, हनारे जाननीय सदस्य भाई जगदीश प्रसाद संध्युर जी ने जो प्रस्ताब प्रस्तुत किया है, बह तिश्वित रूप से सामविक तो है ही हम सब लोगों को सजय करने वाला भी है। आप उपमोक्ताओं को आख जिन परेश-लियों का सामना करना पड़ रहा है, उनका उल्लेख उन्होंने अपने अशासकीय संकृत्य में किया है । आम उपभोकाओं के दिन-प्रति-दिन के उपयोग की बस्तुएं जिनमें चावन, चीनी, गेहूं, पेट्रोलियम प्रोडक्ट्स, केरोसिन अध्यज्ञ और खाने का तेल आदि है, इन आवश्यक वस्तुओं के न मिलने की वजत से जिन मानसिक परेशानियों का सामना आम उप-भोक्ता कर रहा है, उलकी तरफ उन्होंने ध्यान अक्षित किया है । मान्यवर, आम उपभोक्ताओं की परेंगानियों को मद्देनजर रखते हुए और उप-भोक्ताओं की परेखानियों से उसे मुक्ति दिलाने के लिए लमय-समय पर हमारे इस मातनीय सदन में एकट और बिल पास किये गये । कंझ्युमर प्रोटेक्शन बिल अपने आप में एक बहुत महत्वपूर्ण बिल था जो हमारे दिवंगत नेता स्वर्गीय राजीव गांधी जी की प्रेरणा से प्रस्तुत किया गया था और इस माननीय सदन ने उमें पास किया था। उस बिल में भी इन सब बातों को इंगित किया गया था कि आम उपभोक्ता की दैनिक उपयोग में अने बाली बस्तुएं सरलता से निर्धारित मूल्य पर वगैर किसी मिलावट के उपलब्ध हो सके, यह सुनिध्चित किया जाए और ऐसी व्यवस्वा की चाए

311 Manipur Panchayati

[RAJYA SABHA]

Raj Bill 1994 312

जो लोग सह सब न करने के लिए किसी न किसी इप में प्रस्पक्ष और अप्रत्यक्ष रूप से दोषी पाये आयें उदके खिलाफ समय-समय पर कार्यवाही की जायें। मामनीय माधुर जी ने आज जो उपभोषता वस्तुएं सही रूप में उपलब्ध नहीं हो पा रही है, सही कीमत कों नहीं मिल पा रही है, सही समय में नहीं मिल पा रही है. उन्हीं की तरफ बहत गम्भीरत। से अपने अशास-कींब प्रस्ताव को प्रस्तुत करते हुए इस सदन का ध्यान माकपित करते हुए सरकार से यह अपेक्षा की है कि सरकार निक्चित रूप में उपभोक्ताओं की परेशानियों को इष्टिंगत रखते हुए समुचित कदम उठाये । यद्यपि हमारी सुरकार इस विका में बहुत चिंतित है, सजग है, मैं आपको याद दिलाना चाहुंगा कि सरकार की तहफ से विशेष रूप से हमारे प्रधान मंत्री अदर-नीय नरसिंह राग की विशेष रूचि की वजह . से केन्द्रीय सरकार के स्तर से उपभौक्ताओं की परे-मामियों को दूर करने के लिए कई कदम उठाये गये। ्रासके लिए एक हाई लेविस कमेटी बनायी गयी--केविनेट कमेटी जान प्राइसेज और उसके साथ-साथ ही एक मानीटरिंग कमेटी भी बनायी गयी जो इस बात का ब्यौरा इकट्ठा करे कि कंज्यू पर को जो रोज, जो प्रतिदिन जावश्यक वस्तुओं की आवश्यकता होती है वे उन्हें मिल पा रही हैं कि नहीं, विशेष रूप से उस बर्ग को जो गरीबी की रेखा से नीचे रहने वाला तबका है जो हिसो पायर्टी लाइन रहने वाला वर्ग है और किसेव रूप से जो हमारे अनुसूचित आति जोर जन-आति के और सर्वहारा वर्ग के लोग हैं उनकी ये चीजें इनलब्ध हो पा रही है कि नहीं इसके लिए उन्होंने दक मानीटरिंग कमेटी बनायी है ।

मान्धवर, मैं आपका ध्यान आकर्षित करना चाहूंगा कि यद्यपि बहुत सारे आइटम्स हैं जो इसेंगियल कंमोडिटीज में आते है---मिनिस्ट्री आफ इंडस्ट्री के अंतर्गत भी वे आते हैं, जैसे 447 अ।इटम्स हैं ओ इसेंशियल कमोडिटीज में आते हैं लेकिन इनमें केवल 29 आइटम्स ऐसे हैं जो मिनिस्ट्री आफ सिबिल सप्ला-इज के अंतर्गत आते हैं, यथपि हमारा जो कार्य का विभा-जन है, जो जिम्मेदारी हमको सौंपी गयी है विभिन्न विभागों के अंतर्गत वह भी अलग-अलग ढंग से है तो हमें देखना पडेगा कि जो हमने लक्ष्य निर्धारित किया है, जो हमने टारगेट फिक्स किया है बह पूरा क्यों नहीं हो पर रहा है, उसमें क्या खामियां हैं, क्या कमियां हैं और उनको कैसे दूर किया जा सकता है । इसके लिए आवश्यकता इस बात की है कि जितनी भी इसेंशियल कमोडिटीज हैं 447, जिनका मैंने उल्लेख किया वे सारी इसेंशियल कमोडिटीज एक ही विभाग के अंतर्गत आनी चाहिएं या उनकी मानीटॉरंग की ऐसी व्यवस्था होती चाहिए कि एक ही विभाग उनकी मानीटरिंग करे

वरना स्थिति क्या है ? कुछ आइटम्स मिनिस्ट्री आफ सिंविस सप्लाइज के अंतर्गत आ जाते हैं, कुछ आई-टम्स मिनिस्ट्री आफ फुडुस के अंतर्गत आ जाते हैं-कुछ आइटम्स मिनिस्ट्री आफ पेट्रोलियम के अंतर्गत आ जाते हैं, जैसे केरोसिन की कमी का जब आप विशेष रूप से गांवों में उल्लेख करते हैं तो यह कहा जात। है कि यह मिनिस्द्री आफ पेट्रोलियम का मामला है। ये जो हमारे कंज्युमर प्रोटेक्झन के जो फौरम्स डिस्ट्रिस्ट, डिवीजनल और स्टेट लेविल पर हैं जब उनमें ये सारी बातें उठती हैं तो उनमें इस बाह का उल्लेख किया आता है। एक फड एडल्टेजन ऐक्ट की जब बात आती है तो उसमें फूड इन्स्पेक्टर्स और फूड अाफिसर्स एक चीज क। नियंत्रण अरते हैं तो दूसरी चीज का नियंत्रण जैसे केरोसिन आदि के डिस्ट्रीब्युशन की जो बात जाती है तो वह सीधा कलेक्टर के अंडर आदा है। जब कलेक्टर से बहु बात होती है कि आम इन्सान को और विशेष रूप से हमारे अनुसुचित जाति और जनजाति के लोगों को, निर्धन वर्ग के लोगों को जो कि बहुत दूर रहवास कर रहे हैं, गंवों में, खेड़ों में, जंगलों में, उनके दैनिक उपयोग के लिए वेःरोसिन उपलब्ध नहीं हो पा रहा है । तो वह कह देते हैं कि यह तो हमारे अंतर्गत नहीं आता है । केरोसिन का जो अलाटमेंट है, जो डिस्ट्रींड्यूशन है और उसका जो नियन्त्रण है वह किसी और के माध्यम से होता है। वहीं बात जब गेहूं के बारे में आती है, जब शक्तर के बारे में आती है, जब चावल के बारे में अक्ती है तो... (व्यवधान)

5.00 р.м.

THE VICE-CHAIRMAN (SYED SIBTEY RAZI) : Mr. Pachouri, the time of the Private Members' Bill is over. We will take up other Legislative Business. You will continue when the House takes up this subject again.

Now, we take up the Government Legislative Business.

THE MANIPUR PANCHAYATI RAJ BILL, 1994

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI RAMESHWAR THAKUR): Sir, I beg to move •:

That the Bill to provide for the constitution and organisation . of Panchayats as units of local self-Govern-ment in the rural areas of Manipur and for matters connected therewith and incidental thereto, as passed by the Lok abha, be taken into consideration.